

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : Mr. Abhijit Surlaker & Another
NAME OF THE RESPONDENT(S) : M/s Aveda Infotech Pvt. Ltd. & 2 others
UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	Cibi Vishnu T. v. P. Saivihan	Counsel for Petitioner	T. v. P. Saivil
2)	For S. GIRITHARAN G. Balancharde	Counsel for R2 & R3	G. Balachy.
3)	PRAKASIT GOKLANEY	do -	P. I. valk

ORDER

Counsels representing both the parties are present. Heard the counsel for petitioner. For arguments of the respondents, time is enlarged. Put up on **21.02.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)